

Title: Introduction of the Constitution (One Hundred and Third Amendment) Bill, 2004 (Insertion of new article 340A).

12.27 hrs.

CONSTITUTION (ONE HUNDRED AND THIRD AMENDMENT) BILL, 2004

(Insertion of new article 340A)

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRIMATI MEIRA KUMAR: I introduce the Bill.

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